## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

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Subject: -First appointment to the posts of Protocol Officer and Assistant Protocol Officer in the District Judiciary of UT of Jammu & Kashmir.

## ORDER

No: 1697 of 2025/Psy Dated: 26.11.2025

In continuation of High Court, order No. 1015 of 2022/PSY Dated 06.09.2022, Hon'ble the Chief Justice has been pleased to further direct as under regarding the first appointments to the posts of Protocol Officer and Assistant Protocol Officer:

- The process of filling up of the posts of Protocol Officer and Assistant Protocol Officer is re-initiated on the terms already prescribed vide above High Court order.
- The minimum service experience required for eligibility to ii. apply for these posts is hereby fixed as 02 years.
- The in-service candidates, who are found suitable for iii. appointment from among the staff members in the equivalent grade, are to be appointed on these posts.

By Order.

/M. K. SharmaY Principal Secretary to Hon'ble the Chief Justice

No: 1594-99	Rsz	Dated :	26.11.2025
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- 2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.

.....for information.

3. All Principal District & Sessions Judges of UT of Jammu & Kashmir

.....for information & n/a..

- 4. CPO e-Court, High Court of J&K and Ladakh, Srinagar for uploading the same on the High Court website.
- 5. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same. 6/11/2025

6. Order file.

Hon'ble the Chief Justice